

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).35268/2011

(From the judgement and order dated 23/08/2011 in CM No.707/2010
of The HIGH COURT OF DELHI AT N. DELHI)

M/S BAGAL CONSTRUCTION TR.PROP.

Petitioner(s)

VERSUS

M/S GUPTA BUILDING MATERIAL STORE

Respondent(s)

(With prayer for interim relief and office report)

Date: 15/02/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. Siddharth Yadav, Adv.
Mr. Praveen Swarup, Adv.
Mr. K.B. Thakur, Adv.
Mr. Wasim Ashraf, Adv.

For Respondent(s) Mr. Jinendra Jain, Adv.
Mr. Ajay Jain, Adv.
Mr. Ravi Shankar Garg, Adv.
Mr. Ram Pratap, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. Siddharth Yadav learned counsel appearing for
petitioner and Mr. Jinendra Jain learned counsel for the respondent
at considerable length.

Hearing Concluded.

The Court reserved its verdict.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master